

other works. May I know whether any machinery has been set up to see that money set apart for tribal development blocks is not diverted for other purposes ?

**SHRI YESHWANTRAO CHAVAN :** It is a general question. If what the hon. Member says is correct and it is a fact—I do not know whether it is a fact or not...

**SHRI BASUMATARI :** It is a fact.

**SHRI YESHWANTRAO CHAVAN :** If it is a fact then it is certainly a serious matter, and it will have to be taken up with the State Government. The hon. Member may better take it up with the State Government and also bring to our notice specific cases.

**SHRI BASUMATARI :** We had taken it up.

**Assistance to Tobacco Growers of Cooch Behar**

1179. **SHRI B. K. DASCHOWDHURY :** Will the Minister of FINANCE be pleased to state :

(c) whether more than 3 crores of rupees are earned by the Central Excise Department from excise duty on tobacco, from the District of Cooch Behar ;

(b) whether Government propose to offer certain special incentives to the poor tobacco growers in the District of Cooch-Behar in view of huge earnings by Government ; and

(c) if so, the nature of such special incentives ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GENESH) :** (a) No, Sir. The revenue realised by way of excise duty on tobacco cleared on payment of duty in Cooch Behar District during the financial years 1968-69, 1969-70 and 1970-71 ranged from Rs. 36 to 38 lakhs.

(b) and (c). A centrally sponsored scheme has been drawn up for the production of wrapper tobacco in Cooch-Behar District of West Bengal. Under the scheme the following assistance is being given :

- (1) Subsidy by way of cash for construction of curing-barn-bum storage room at the rate of Rs. 400/—per acre.
- (2) Cost of seedlings at the rate of Rs. 50/—per acre.
- (3) Pesticides at the rate of Rs. 50—per acre.
- (4) Fumigation at the rate of Rs. 75—per acre.
- (5) Cost of two power sprayers.

**SHRI B. K. DASCHOWDHARY :** I do not know whether the scheme just now mentioned by the hon Minister is a new scheme or an old scheme. So, firstly, I would like to know whether it is a new scheme or an old scheme. Secondly, I would like to know in case it is an old scheme, whether it has been made known to the growers of tobacco in Cooch-Bihar and if so, how many growers had taken advantage of it or had been benefited by the scheme.

**SHRI K. R. GANESH :** This scheme has been continuing from 1970 and it will continue this year also. This scheme is confined to the production of wrapper tobacco. Probably, the hon Member is asking a question about the help to be given to the area because this area is good for tobacco production, but the main question is confined only to wrapper tobacco. This scheme which will continue this year also and which is confined to 40 acres will help the production of wrapper tobacco.

**SHRI B. K. DASCHOWDHARY :** In view of the fact that the Government of India have a Centrally sponsored scheme for this improved variety of tobacco to earn more foreign exchange, particularly of the type known as Virginia flue-cured variety, and in view of the fact that the Cooch Behar soil has given very good results for this particular variety, may I know whether the Centrally sponsored scheme for this important variety which is applicable to other States but not to West Bengal or Cooch-Behar in West Bengal would be made applicable to West Bengal also ?

**MR. SPEAKER :** The main question relates to Cooch-Behar only.

**SHRI B. K. DASCHOWDHARY :** It is in West Bengal.

**SHRI K. R. GANESH :** Actually, parts (b) and (c) of the main question relate to the Ministry of Food and Agriculture who are dealing with this. Since part (a) relates to my Ministry, the question has come to us. But as regards the working of this scheme, the question should be addressed to the Ministry of Food and Agriculture.

**SHRI B. K. DASCHOWDHURY :** Let him kindly refer the matter to the concerned authorities.

**श्री फूलचन्द वर्मा :** अध्यक्ष महोदय, 1969-70 में हमने अपने देश से 33 करोड़ रुपये का तम्बाकू विदेशों को निर्यात किया था। इसका मतलब यह है कि तम्बाकू के उत्पादन से काफी विदेशी मुद्रा प्राप्त हो सकती है, यदि सरकार इस पर विशेष ध्यान दे। जहाँ तक इस प्रश्न का सम्बन्ध है, इस में निर्धन तम्बाकू उत्पादकों को कुछ विशेष सहायता दिये जाने की बात है। मैं जानना चाहता हूँ कि क्या इस सम्बन्ध में आप कोई राष्ट्रीय पालिसी निर्धारित करना चाहते हैं ताकि वह चाहे बिहार हो, मध्य प्रदेश हो, गुजरात हो, जहाँ भी तम्बाकू का उत्पादन होता है, वहाँ के किसानों को कुछ सहायता मिल सके ?

**अध्यक्ष महोदय :** यह प्रश्न कूच-बिहार के बोर्डे से एरिये का है, आप इस को कहाँ से कहाँ ले गये। इसका फाइनेंस डिपार्टमेंट जवाब नहीं देगा, आप इस सवाल को एग््रीकल्चर मिनिस्ट्री को एड्रेस करें।

**श्री रामचन्द्र बिकल :** तम्बाकू पर किसानों से जो उत्पादन शुल्क लिया जाता है वह बजट के अर्धर पर होता है, जिसमें काफ़ी भ्रष्टाचार होता है। क्या आप इसको बीघों के अर्धर पर लेने का विचार रखते हैं ?

**SHRI K. R. GANESH :** No, there is no proposal. It is after a great deal of consideration that the present policy has been evolved.

पटना में गंगा नदी के ऊपर पुल का निर्माण

1180. श्री शंकर ब्याल सिंह : क्या नौबहन और परिवहन मंत्री वह बताने की कृपा करेंगे कि :

(क) पटना में गंगा नदी पर पुल के निर्माण में अब तक क्या प्रगति हुई है ;

(ख) इस पुल का निर्माण-कार्य कब तक पूरा हो जायेगा; और

(ग) कितनी धनराशि व्यय होने की संभावना है और इस पर कितनी राशि व्यय हो चुकी है ?

संसदीय कार्य तथा नौबहन और परिवहन मंत्री (श्री राजबहादुर) : (क) से (ग) : सभा पटल पर एक विवरण पत्र रखा गया है।

#### विवरण

(क) से (ग) . पटना के निकट गंगा नदी के ऊपर का प्रस्तावित पुल एक स्थानीय सड़क पर पड़ता है। अतः इस की योजना, निविदाओं को आमंत्रित करने, निर्माणकार्य का ठेका देने कार्यनिष्पादन, इत्यादि, से संबंधित सभी मामलों से मुख्यतः बिहार सरकार सम्बन्धित है। उसके द्वारा दी गयी जानकारी के अनुसार अब तक इस परियोजना में निम्नलिखित प्रगति हुई है :-

(1) पुल के लिए निविदाएं प्राप्त हो गयी हैं और राज्य सरकार उनकी संवीक्षा कर रही।

(2) स्थायी भूमि का अर्जन और स्थानीय कार्यालयों और गोदामों का निर्माण कार्य राज्य सरकार ने प्रारम्भ कर दिया है और वह जारी है।

राज्य सरकार के इस पुल को 1978 तक पूरा करने की संभावना है। इस पर 23.50 करोड़ रु० लागत आने का अनुमान है और बताया गया है कि जून 1971 तक राज्य सरकार ने कुल 7613-974 रु० इस पर व्यय किये हैं।